

**NATIONAL COMPANY LAW TRIBUNAL,
SPECIAL BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02.12.2020 at 2.30 P.M
THROUGH VIDEO CONFERENCING

**PRESENT : SMT. R. SUCHARITHA, MEMBER - JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL**

APPLICATION NUMBER : MA/415/2019 IN
PETITION NUMBER : CP/1011/IB/2018
NAME OF THE PETITIONER(S) : MUTHIAH THEVAR RAJAPANDIAN (RP)
AKR HOLDINGS PVT LTD
NAME OF THE RESPONDENT(S) : SRI AALLAN PAUL & 5 ORS
UNDER SECTION : 19(2) OF IBC

ORDER

Liquidator Mr. N. Kumar and Learned Counsel for R1 Mr. Chandramohan and Learned Counsel for R2 Mr. Rahuman Khan are present through video conferencing mode.

Learned Counsel for R1 and R2 undertake to file counter in the Registry. Meanwhile the Respondents are directed to hand over data and documents of the Respondents to the RP immediately.

List this matter on **06.01.2021** for filing counter and hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

ghk

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(R. SUCHARITHA)
MEMBER (JUDICIAL)